

A Division is the Basic unit in the C.P.W.D. Normally, a Circle has 4 Divisions under it and a Zone has 4 Circles under its control, both electrical and civil.

Demand of Viscose Staple Fibre

8899. SHRI MANDHATA SINGH: Will the Minister of TEXTILES be pleased to state:

(a) whether the supply and demand

pattern of viscose staple fibre is almost totally monopolised by a few companies; and

(b) if so, the steps taken by Government to end the monopolistic trends in the Industry?

THE MINISTER OF TEXTILES AND MINISTER OF FOOD PROCESSING INDUSTRIES (SHRI SHARAD YADAV): (a) The details of units licensed for the manufacture of Viscose Staple fibre are as under:—

<i>Sl. No.</i>	<i>Name of the Units (tonnes per annum)</i>	<i>Licensed Capacity</i>
<i>Regular Viscose Staple Fibre</i>		
1.	M/s. Grasim Industries Ltd.,	22,000
2.	M/s. South India Viscose Ltd.	11,000
<i>High Wet Modules/Polynosic Fibre</i>		
3.	M/s Century Rayon	2,250
4.	M/s. Grasim Industries Ltd	24,000
5.	M/s Tungbhadra Fibre Ltd.	10,000
6.	M/s. Bharat Fibre Ltd.	26,000
7.	M/s. Modi Fibre Ltd.	30,000

(b). Government have issued Letter of Intent/Industrial Licences from time to time to create fresh capacities of viscose Staple Fibre so that it could become more freely available at competitive prices.

[*Translation*]

Extracting Money from Jhuggi Dwellers

8900. SHRI BALESHWAR YADAV: Will the Minister of FOOD AND CIVIL SUPPLIES be pleased to state:

(a) whether Government have received any complaints that officials appointed for numbering the Jhuggies in various area in Delhi are extracting money illegally from the Jhuggi dwellers; and

(b) if so, the action taken or proposed to be taken by Government against them?

THE MINISTER OF STATE IN THE MINISTRY OF FOOD AND CIVIL SUPPLIES (SHRI RAM PUJAN PATEL): (a) and (b). Delhi Administration has stated that identifi-

cation of Jhuggies and issue of identity cards to the Heads of the families which forms the basis for issue of ration cards in jhuggi-jhopri areas was undertaken w.e.f. 5.2.1990 to 31.3.1990 in accordance with the scheme prepared by the Administration. Certain complaints of irregularities and allegations against surveying officials were received. Complaints prima facie involving irregularities were got investigated through senior officers/sub-Divisional Magistrates. No complaint in regard to extracting of money illegally from jhuggi/jhopri dwellers has been substantiated.

[English]

**Demands of Kapda Udyog Sangh Akola
(Maharashtra)**

8901. SHRI BHAOSAHER PUNDLIK PHUNDKAR: Will the Minister of TEXTILES be pleased to state:

(a) whether Government have received a memorandum from Kapda Udyog Mazdoor Sangh, Akola (Maharashtra) containing demands of mazdoors working in Savatram Mills, Akola and Mohato Mills, Akola;

(b) if so, the details thereof and Government's reaction thereto;

(c) whether there is any discrimination in rules and regulations amongst various N.T.C. Mills in Akola; and

(d) if so, the steps proposed to be taken to abolish these discriminatory rules and regulations?

THE MINISTER OF TEXTILES AND MINISTER OF FOOD PROCESSING INDUSTRIES (SHRI SHARAD YADAV): (a) and (b). A memorandum was received in

April, 1990, from Kapda Udyog Mazdoor Sangh, Akola, containing demands of Mazdoor working in Savatram Ramprasad Mills and RSRG Mohta Mills, Akola. The matter is being considered in consultation with National Textile Corporation.

(c) There is not discrimination in Rules and regulations among NTC Mills in Akola. The employees of the Mills are covered by the region-cum-industry principle/awards/agreements etc.

(d) Does not arise.

Ex-Factory Price of Sugar

8902. SHRI BALASAHEB VIKHE PATIL: Will the Minister of FOOD AND CIVIL SUPPLIES be pleased to state:

(a) the ex-factory prices of sugar; and

(b) the sugarcane price increases payable to growers and total sugarcane price paid as on 28.2.1989 and how does it compare with the same during last season?

THE MINISTER OF STATE IN THE MINISTRY OF FOOD AND CIVIL SUPPLIES (SHRI RAM PUJAN PATEL): (a) The ex-factory prices of sugar payable to the sugar factories for the current season for different notified sugar zones is in the range of Rs. 456.69 to Rs. 643.46 per quintal of sugar based on the Statutory Minimum Price and also the cost schedule as given by the Bureau of Industrial Cost and Prices.

(b) The comparative position regarding cane prices payment during 1987-88 and 1988-89 seasons has been as under: